## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION No.309** ANSWERED ON 08/12/2022

## COMPETITIONS WITHOUT GENDER DISCRIMINATION IN SGFI

309 SMT. P. T. USHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to conduct competitions without gender discrimination in the upcoming School Games Federation of India (SGFI) competitions;

(b) if so, whether Government has conceptualized a framework for implementation of the policy;

(c) if so, the details thereof;

(d) whether the screening of athletes for dope test is mandatory in all the SGFI competitions;

(e) if so, the details thereof; and

(f) whether Government has issued any instructions as to who will bear the expenses of athletes, who are selected to participate in international competitions from SGFI competitions?

## ANSWER

## THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c) Sir, the recognition of School Games Federation of India (SGFI) has not been extended since 2021 by this Ministry due to factionalism and irregularities in the last conducted elections of SGFI. Accordingly, as per the provisions of National Sports Development Code of India, 2011, SGFI is ineligible for financial and other support from the Government of India. There is no such proposal under consideration in respect of upcoming competitions of SGFI.

(d) & (e) As per the National Anti-Doping Agency (NADA) Rules, 2021, dope samples are collected by NADA during the various events on random basis. The details of samples collected during various SGFI competitions are as under:

SNo.	Year	Sample collected
1	2016	48

2	2017	11
3	2019	10

(f) The Ministry received many references concerning the participation of school students in national and international school sports events and both the factions were using Emblem of Government of India and logo of Sports Authority of India, whereas none of the factions has the recognition of the Government. Accordingly, this Ministry in the month of April 2022 issued an advisory to the State Governments and UT Administrations that while taking decision on release of grants/funds to SGFI this fact may be kept in view.

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